

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH : NAGPUR.

Criminal Application (BA) No. 124 of 2020

*[Ashish S/o Kartikram Wanjari Vs. State of Maharashtra through P.S.O., Jawaharnagar,
Dist. Bhandara]*

Office Notes, Office Memoranda of
Coram, appearances, Court's Orders
or directions and Registrar's order

Court's or Judge's Order

Shri K. S. Motwani, Advocate for the applicant
Mrs. Mayuri Deshmukh, APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATE : 27/04/2020

Heard Shri Motwani, learned Advocate for the
applicant and Mrs. Deshmukh, learned Additional Public
Prosecutor for the non-applicant.

Stand over to 30-4-2020.

JUDGE

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